Affidavit to be Furnished by the candidate alongwith Nomination Paper Before the Returning Officer

Mina Kumarison/daughter/wife of Raman Kumar.	
Aged. 33 years, resident of Motnoje Po-Ladanifention till postal address), a candidate at the above	ve
Election, do hereby solemnly affirm and state on oath as under:-	
(strike out whichever is not applicable)	

(1) I am a candidate set up by ANTA DAL (V) (name of the political party) / am contesting as an Independent candidate.

(2) Details of PAN and status of filing of Income tax return :

Sl. No.	Names	Permanent Account Number (PAN)	The financial year for which the last Income-tax return has been filed	Total income shown In Income Tax Return (in Rupees)
L.	Self	EABPK4496P	2020-21	4,99,180=00
2.	Spouse-	DOVPK9167L	2020-21	4,98,530=00
3.	Dependent 1	NOT ALLOTTED	NA	NA
4.	Dependent 2	NOT ALLOTTED	NA	NA
5.	Dependent 3	NA	NA	NA

(3) The following case(s) is/ are pending against me in which cognizance has been taken by the court:-

SI. No.	Offence	Description
(a)	The details of cases where the court has taken cognizance, Sections of the Act and description of the offence for which cognizance taken:	BREACH OF MODEL CODE OF CONDUCT U/S - 188 AND 171(C) OF I.PC.
(b)	Name of the court, Case No. and Date of order taking cognizance :	ACJM-III, MADHUBANI. P.S-LADANIA, CASE NO- 47/19.
(c)	Details of Appeal (s) / Application(s) for revision (if any) filed against the above order(s):	

4. Cases in which I have been convicted by a court of law(other those referred to in Form 26): No.

(a)	The details of cases, Sections of the Act and description of the offence for which convicted :	NA.	
(b)	Name of the Court(s), Case No. and Date(s) of order(s):	NA.	

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(c)	Punishment imposed:	NA.	
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(5) That I give herein below the details of the assets (movable and immovable etc.) of myself, my spouse and all dependents:

A. Details of movable assets:

(Note:

- 1. Assets in joint name indicating the extent of joint ownership will also have to be given
- In case of deposit/Investment, the details including Serial Number, Amount, Date of Deposit, the Scheme, Name of Bank/ Institution and Branch are to be given
- Value of Bonds/Share/Debentures as per the current market value in Stock Exchange in respect of listed companies and as per books in case of non-listed companies should be given.
- 4. Dependent', here means a person, substantially dependent on the income of the candidate.
- 5. Details including amount is to be given separately in respect of each investment)

S. No.	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
(i)	Cash in hand	82,000	57800	NIL	NIL	NIL
(ii)	the state of the s	PNBAR-241500 100198135. Rs-30901- SBI AR No. 398305846 ST. RS-1498103	24150001800	RS-151000		NIL
(iii)	Details of investment in Bonds, Debentures/shares and units in companies/Mutual Funds and others and the amount.	NIL	NIL	NIL	WIT	NIL
(iv)	Details of investment in NSS, Postal Savings, Insurance Policies and investment in any Financial Instrument in Post office or Insurance Company and the amount	BADAD ALLIANZ RS-61175]. P. A	ALLIANZ RS. 192541- AND RS. 120381- P. A RESPECTIVELY	NIL	714	NIL
(v)	Personal loans/advance given to any person or entity including firm, Company, Trust etc. and other receivables from debtors and the amount.	NIL	NIL	NIL	NIL	NIL
(vi)	Motor Vehicles/Aircrafts/ Yachts/Ships (details of Make, Registration No. etc, Year of Purchase and amount)	DLD 4 WHEELE MODEL-TAVERA VAL-UE 2000001-	VALUE - 750001-	NIL	NIL	NIL
(vii)	Jewelry, bullion and valuable thing (give details of weight and value)	FS-6000001	GOLD-100 9		NIL	NIL

	Any other assets such as value of Claims/interest	NIL	NIL	NIL	NIL	NIL
(ix)	Gross Total value	25,14368 -	13,21,4361.	151,000/-	NIL	NIL

B. Details of Immovable assets:
(Note: 1. Properties in joint ownership indicating the extent of joint ownership will also have to be indicated 2. Each land or building or apartment should be mentioned separately in this format.)

S. No	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
(i)	Agricultural Land Location(s) Survey number(s)	NIL	VILL-MOTNAD LADANIA, MADHUBAN	NIL	NIL	NIL
	Area (Total measurement in acres)	NA	SHARE IN 10 ACRES.	NIL	NIL	NIL
	Whether inherited property (Yes or NO)	NA	YES	NA	NA	NA
	Date of purchase in case of self acquired property	NA	NA	NA	NA	NA
	Cost of Land (in case of purchase)at the time of purchase	NA	NA	NA	NA	NA
	Any Investment on the land by way of development, construction etc.	NA	NA	MA	NA	NA
	Approximate Current market value	NA	62,00000	NIL	NIL	NIL
(ii)	Non-Agricultural Land Location(s) Survey number(s)	ALIPUR, PATNA	ALIPUR, PATNA	NIL	MIL	NIL
	Area (Total measurement in sq. ft.)	1 KATHA	19 DHUR 8 DHURKI	NIL	NIL	NIL
	Whether inherited property (Yes or NO)	NO	NO	NA	NA	NA
	Date of purchase in case of self acquired property	17-07-2019	17.07.2019	NA	NA	NA
	Cost of Land (in case of purchase) at the time of purchase	7,85,000	7,60,000/-	NA	NA	NA
	Any Investment on the land by way of development, construction etc.	NIL	HIL	NA	NA	NA
	Approximate Current market value	12,00000/-	11,50,0001-			17477
(iii)	Commercial Buildings (including apartments) -Location(s) -Survey number(s)	MIL	MIL	NIL	NIL	NIL
	Built up Area (Total measurement in sq. ft.)	NA	NA	MA	NA	NA

	Whether inherited property (Yes or NO)	NA	NA	NIL	NIL	NIL
	Date of purchase in case of self acquired property	NA	NA	NA	NA	NA
	Cost of property (in case of purchase) at the time of purchase	NA	NA	NIL	NIL	NIL
	Any Investment on the property by way of development, construction etc.	NA	NA	NIL	MIL	NIL
	Approximate Current market value	NIL	NIL	MIL	711	NIL
(iv)	Residential Buildings (including apartments,) -Location(s) - Survey number(s)	MIL	BUILDING HAVING 7 ROOMS.	NIL	HIL	NIL
	Area (Total measurement in sq. ft.)	NIL	2600 Sq. Ft.	MIL	NIL	MIL
	Built up Area (Total measurement in sq. ft.)	NIL	2600 Sq. Ft.	NIL	NIL	NIL
	Whether inherited property (Yes or NO)	NA	YES	NIL	NIL	NIL
	Date of purchase in case of self acquired property	NA	NA	NA	NA	NA
	Cost of property (in case of purchase) at the time of purchase	NA	NA	NIL	MIL	MIL
	Any Investment on the land by way of development, construction etc.	NIL	NIL	NIL	MIL	NIL
	Approximate Current market value	NIL	8,50,000 -	NIL	NIL	MIL
v)	Others (such as interest in property)	NIL	MIL	HIL	NIL	NIL
vi)	Total of Current Market Value of (i) to (v) above	12,00000	82,00000	NIL	NIL	NIL

(6) I give herein below the details of liabilities/ dues to public financial institutions and government :(Note: Please give separate details of name of Bank, institution, entity or individual and amount for each item)

S. No.	Description	Self	Spouse(s)	Dependent-1	Dependent-2	Dependent-3
(i)	Loan or dues to Bank/Financial Institution(s) Name of Bank or FI Amount outstanding Nature of loan	NIT	1.KCC - LOAN RS - 50,000 - 2. HOUSING LOAN: RS - 2,75,000 -	NIL	MIL	HIL
	Loan or dues to any individuals/ Entity other than mentioned in (i) above. Name(s) Amount outstanding Nature of loan	NIL	NIL	NIL	NIL	NIL

	Any other liability	NIL	NIL	MIL	NIL	MIL
	Grand total of liabilities	NIL	325,000 -	NIL	NIL	NIL
(ii)	Government Dues: Dues to departments dealing with government accommodation	NIT	MIL	MIL	MIL	NIL
	Dues to departments dealing with supply of water	MIL	MIT	MIL	MIL	NIL
	Dues to departments dealing with supply of electricity	NIL	NIL	NIL	MIL	NIL
	Dues to departments dealing with supply of telephones/mobiles	MIL	NIL	NIL	NIL	NIL
	Dues to departments dealing with government transport (including aircrafts and helicopters)	NIL	NIL	NIL	NIL	NIL
	Income Tax Dues	NIL	NIL	NIL	NIL	NIL
	Wealth Tax Dues	NIL	NIL	NIL	NIL	NIL
	Service Tax Dues	MIL	MIL	NIL	MIL	NIL
	Municipal /Property Tax Dues	HIL	MIL	NIL	NIL	MIL
	Sales Tax Dues	NIL	NIL	NIL	NIL	NIL
	Any other dues	NIL	MIL	NIL	NIL	NIL
	Grand total of all Govt. dues	NIL	NIL	NIL	NIL	NIL

(7) Details of profession or occupation:

a. Scir. SOCIAL WORKER AND PUBLIC REPRESENTATIVE (MLA), BIHAR,
b. Spouse ASTT. TEACHER, GOVT. SCHOOL, BIHAR,

(8) My educational qualification is as under:

(Give details of highest School / University education with full form of the certificate/ diploma/ degree course) (Name of the School /College/ University and the year in which the course was completed.)

(9). ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE:

1.	Name of the candidate	Sh/Smt/Kum. MINA KUMARI
2.	Full postal address	AT-MOTNADE, P.O. LADANIA, DISTT-MADHUBANI.
3.	Number and Name of the constituency and state	BABUBARHI (34), BIHAR.
3.	Name of the Political party which set up the candidate (otherwise write 'Independent')	JANTA DAL (UNITED)
4.	(a) Number of cases in which conviction order passed (other than those referred to in Form 26)	NIL

	(c) Total number of Pending cases where the court (s) have taken cognizance			ne	01 (ONE)			
5.	PA	(a) Candidate EABPK 4496 P. (b) Spouse: DOVPK 9167 L.			Year for which last Income Tax Return filed FY 2020-21 FY 2020-21		Total Income Shown 4,99,180 = 0 0 4,98,530 = 0 0	
	(a)							
	(b)							
	(c)	Dependents NOT A	LLOTTE	>	NA		1	NA
6. Details of Assets and Liabilities in rupes								144
		Description	Self	Spouse	Dependent-I	Depender	ıt-II	Dependent-III
A.		Moveable Asset (Total value)	25,14,3681	13,21,436	1,5,0001-	NI	L	NIL
В.		Immovable Asset	12,00000	8200000	. NIL	MI	L	NIL
	(i)	Purchase Price and Development Cost of Immovable Property (Total Value)	7,850001.	7,60,000	Y NIL	71		MIL
	(ii)	Approximate Current Market Price of Asset (Total Value)	12,000001	82,0000	of NIL	NIL		NIL
7		Liabilities						
		(i) Government dues (Total)	NIL	HIL	NIL	NI		NIL
		(ii) Loans from Bank, Financial Institutions and others (Total)	NIL	3,25,000	+ NIL	N	4	NIL

MA (HINDI) FROM LNMU, DARBHANGA, BIHAR IN 2019.

(Give details of School / University education with full form of the certificate/ diploma/ degree course) (Name of the School /College/ University and the year in which the course was completed.)

VERIFICATION

I, the deponent, above named, do hereby verify and declare that the contents of this affidavit are true and correct to the best of my knowledge and belief, no part of it is false and nothing material has been concealed there from. I further declare that:

(a) there is no case of conviction or pending case against me other than those mentioned in items 3 and 4 above;

(b) I, my spouse, or my dependents do not have any asset or liability, other than those mentioned in items 5 and 6 above.

Verified at	this the	day of	201,
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DEPONENT

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- Note: 1. Affidavit should be filed latest by 3.00 PM on the last date of filing nominations.
 - Affidavit should be sworn before an Oath Commissioner or Magistrate of the First Class or before a Notary Public.
 - All columns should be filled up and no column to be left blank. If there is no information to furnish in respect of any item, either "Nil" or "Not applicable", as the case may be, should be mentioned.
 - 4. The affidavit should be either typed or written legibly and neatly.